


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/ (IB)/2017
NAME OF THE PETITIONER(S) : GRAUER & WEIL INDIA LTD
NAME OF THE RESPONDENT(S) : TECH MEGA GROUP INTERNATIONAL PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	AR. Ramana then	Counsel for Applicant	

ORDER

Counsel for petitioner present and stated that he has not filed the proof of causing newspaper advertisement for the appearance of the respondent as directed. He prayed time for filing the same. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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